

has advised States including Assam to tie up necessary power to meet their demand, in accordance with their anticipated demand supply scenario. During remaining period of Twelfth Plan, the likely benefit to Assam from the Commissioning of CGSs would be 847 MW. 100 MW Generation Capacity addition is also expected in the State Sector.

Development of Pakri-Barwadih coal block by NTPC

362. SHRI A. W. RABI BERNARD : Will the Minister of POWER be pleased to state:

(a) whether it is a fact that NTPC Ltd. has failed to develop and operate Pakri-Barwadih coal block in Jharkhand by the end of March, 2015 as assured before the Supreme Court;

(b) if so, the reasons therefor;

(c) if not, the status of the development of this coal block; and

(d) what are the milestones to be achieved by NTPC for the development of this coal block along with the names of contractors appointed for the development of this block?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL) : (a) and (b) NTPC could not start production from Pakri Barwadih coal block by March, 2015 due to acute law and order problem at the mine block site.

(c) and (d) NTPC has obtained all statutory approvals/ permissions/ clearances required to commence mining operations. The production is likely to commence during 2015 -16. Following major contractors have already been appointed for the development of the block:

Sl. No.	Work	Contractor
1.	Coal Handling Plant (CHP)	M/s TECPRO
2.	Resettlement and Rehabilitation (R&R) Colony	National Building Construction Corporation Ltd. (NBCC)
3.	Railway Siding	Rail India Technical & Economic Service (RITES)
4.	Banadag-Hazaribagh Rly. Link	East Central Railways
5.	220 KV Transmission Line	M/s GENUS Infra. Ltd.
6.	11 KV Construction Power	Jharkhand State Electricity Board (JSEB)